बनाने इत्यादि कायोंके लिये अलग झलग बतन हैं। जितने भी लोग खादी का काम करते हैं, वे झभी तक झपने फ़ालतू टाइम में काम करते हैं। नियम से पूरे झाठ घंटे एक जगह बैठकर वे काम करें, ऐसा नहीं है। इसलिये इस विषय में कोई अन्दाजा नहीं है।

Shri Gadilingana Gowd : May I know whether any labour policy has been laid down at least in areas where the intensive schemes of the All India Khadi and Village Industries Board are in operation?

Shri Satish Chandra: Even in areas where intensive schemes are in operation, the workers are generally parttime. They are engaged in other occupations and along with that, they do work in a particular industry as a subsidiary occupation. So, their position is not different from others.

## Newsprint

\*1176. Dr. Ram Subhag Singh: Will the Minister of Commerce and Industry be pleased to state:

(a) whether the recent increase in the price of newsprint in Canada will have any bearing on the prices of newsprint in India;

(b) if so, to what extent; and

(c) the extent to which the Nepa Newsprint Factory will be able to meet the situation?

The Minister of Industries (Shri Kanungo): (a) and (b). Precise information regarding the increase in the price of newsprint in Canada is not available at present. The natural consequence of an increase in price of a commodity like newsprint in one producing country is to enhance its prices all over the world, other things being equal. As Canada is not the only country producing newsprint, it is not possible to precisely estimate the effect of its action on world prices.

(c) It is not possible to forecast the position of the supplies from Nepa Mills at present.

Dr. Ram Subhag Singh: Is there any proposal to increase the production of newsprint in the country during the Second Five Year Plan by establishing another factory?

Shri Kanungo: There are explorations now going on to find out whether newsprint could be produced from bagasse and other materials. Shri T. N. Singh: May I know whether Government are aware of the fact that there are two sets of prices ruling: one for those who get actual licences for the users of newsprint as rewsparermen, and the other for those who have o get newsprint for their smill newspapers not being able to get licences ordinarily? If so, are any steps being taken by Government to enable the users of newsprint who are small newspaper owners to get the benefit of the lower price?

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari): The question was answered on a previous occasion on the floor of the House. The small newspaper owner who wants to import rewsprint is given a licence on his executing a bond that it is for his own consump ion. Such licences can be pooled by a dealer who is authorised to import by the import conrol authorities. Those facilities are being provided for the small newspaper owner.

Shri T. N. Singh: Are Government aware that bigger newspapers are passing on their newsprint to both sm ill papers and publishers of books at very high prices? If so, what steps are being taken in that direc'ion?

Shri T. T. Krishnamachari: I am grateful to the hon. M mher for the information. If he could give me precise information about the newspapers which do this, I shall be prepared to take action.

## Second Five Year Plan

**\*1177. Shri Gidwani:** Will the Minister of **Planning** be pleased to state:

(a) whether it is a fact that the original estimate of new jobs to be created during the Second Five Year Plan was twelve millions; and

(b) if so, what is the present estimate?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) Yes, Sir.

(b) Final estimates are being worked out.

Shri Gidwani: May I know if Government have any figures now of the total number of unemployed and under-employed in 'the country?

Shri S. N. Mishra: For that purpose, a comprehensive survey is contemplated.

Shri Gidwani: What will be the categories of jobs newly created as a result of planning now and in the next Five Year Plan? Shri S. N. Mishra: In the next Five Year Plan? As to that, I can give only a very tentative overall figure. On our present working, it comes to round about 3 millions.

Shri M. S. Gurupadaswamy: May I know whether it is a fact that after the next Five Year Plan period the jobs that are provided for the people would be just adequate to absorb the new addition to the population?

Shri S. N. Mishra: On the present estimate of the employment potential of the Plan, it would be less.

## Salt

\*1178. Shri Bansilal: Will the Minister of Production be pleased to state:

(a) whether Government have since considered the various recommendations contained in the Fifteenth Report of the Bstimates Committee relating to the Salt Organisation; and

(b) if so, the action taken to implement the following recommendations:

- (i) exploitation of un-utilised bitterns available at Sambhar;
- (ii) abolition of salt nominee system; and
- (iii) removal of controlon transportation, distribution and sale of salt?

The Deputy Minister of Production (Shri Satish Chandra): (a) and (b). The recommendations of the Estimates Committee relating to Salt Organisation are still under consideration.

Shri Bansilal: May I know what is the percentage of salt in the salt bitterns available at Sambhar?

Shri Satish Chandra: The chemical composition of the bitterns at Sambhar indicates that the percentage of sodium chloride is about 25.

Shri Bansilal: What is the difficulty in the way of the Government abolishing the nominee system still prevailing in U.P. and other parts of the country?

Shri Satish Chandra: The Central Government have recommended to the State Government that the nominee system should be abolished. There was a conference also in May last, and various State Governments have taken steps to abolish the nominee system. But due to the acute transport position, especially on the metre gauge system, some State Governments have thought fit to maintain some sort of control for the supply of salt at reasonable rates. Shri Bansilal: May I know whether Government contemplate putting up any industry at Sambhar for utilisation of the salt bitterns?

Shri Satish Chandra: The bitternsalt residue—is really the concern of the State Government. The matter 1s, however, being considered. As the Estimates Committee have made certain recommendations in this respect the question will be looked into.

## **All India Radio**

\*1179. Shri M. S. Gurupadaswamy: Will the Minister of Information and Broadcasting be pleased to state:

(a) whether Hindi was made an essential qualification for selecting Assistant Editors (English), News Division, All India Radio;

(b) if so, the reasons thereof; and

(c) whether it is a fact that more posts were filled than the number advertised?

The Minister of Information and Broadcasting (Dr. Keskar): (a) The information supplied to the hon. Member that posts of Assistant Editor (English) were adtertised or recruited is not correct. The posts advertised were of Assistant News Editors only and they were meant mainly for the Hindi Section.

(b) Hindi news bulletins occupy a prominent and considerable place in the national news bulk tins and Assistant News Editors are also required to do considerable work in original Hindi by way of news reporting, news casting, etc. A sound knowledge of Hindi has, therefore, been held essential in respect of a certain proportion of Assistant News Editers.

(c) Originally, only three posts which were vacancies, could be advertised. At the instance of the Departmental Promotion Committee presided over by a member of the Union Public Service Commission, five more posts were reported to the Commission as those who held them temporarily were other incumbents.

Out of the 7 persons recommended by the Commission, the mother tongue of 5 is not Hindi.

Shri M. S. Gurupadaswamy: May I know whether it is a fact that the advertisement was for the purpose of filling vacancies for the News Section (English) and whether it is not a fact that persons who were working in the English Section of All India Radio were also allowed to sit for the examination but afterwards they were asked to take examination in Hindi?